

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 127 of 2013

Dated : 16th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Lafarge India Pvt. Ltd.

..... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory
Commission & Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. P.V. Sajeev for R.2
Ms. Suparna Srivastava for R-2
Mr. C.K. Rai for CSERC

ORDER

Written notes has been filed by the learned counsel for the Appellant today.

Post the matter on **03.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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